

(22)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/138/2017  
NAME OF THE PETITIONER(S) : P. GOVINDAMMAL & 3 ORS  
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD  
UNDER SECTION : 73(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. TAMIL SELVI	Petitioner - S. Tamil Selvi		
P. Govindammal	Petitioner P. Govindammal		

**ORDER**

Petitioner present in person. The Registry is directed to send notice to the respondent for their appearance and for making submissions on the next date of hearing. Put up on 05.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)